18 05 hrs.

FINANCE (NO. 2) Bill*, 1971

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT-RAO CHAVAN): Sir, I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1971-72 and to provide for the levy of foreign travel tax.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to give effect to the financial

proposals of the Central Government for the financial year 1971-72 and to provide for the levy of foreign travel tax."

The motion was adopted.

SHRI YESHWANTRAO CHAVAN: Sir, I introducet the Bill.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, May 31, 1971 Jyaistha 10, 1893 (SAKA).

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 28.5.71. fintroduced with the recommendation of the President.